(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI NAMO NARAIN MEENA): (a) There is no such proposal under consideration by the Government.

(b) to (d) Question do not arise.

### Tribal villages settlement

- 1644. SHRI PENUMALLI MADHU: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:
- (a) whether Government have got any information on the Status of Survey and Settlement of Tribal lands in forest area;
- (b) if so, the Status of Tribal village settlement and evictions in different States; and
  - (c) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI NAMO NARAIN MEENA): (a) to (c) On the basis of the proposals submitted by various State/Union Territory Governments, 3.6 lakh hectares of eligible encroachments of forest land, involving a sizeable population of tribals, have been settled/regularised by the Central Government under the Forest (Conservation) Act, 1980. The Central Government has also converted 384 forest villages into revenue villages under the Act involving 34,023.73 hectares of forest land. As on 31.03.2004, a total of 1.52 lakh hectares of encroachments of forest land have been evicted in the Country. State/Union Territory-wise details are enclosed as Statement-I and Statement-II.

#### Statement-I

Status of Settlement/Regularisation of Encroachments of Forest Land

| SI.<br>No. | Name of State/UT | Forest land settled/regularised (in hectare) |  |
|------------|------------------|--|--|
| 1.         | Madhya Pradesh   | 2,75,405.692                                 |  |
| 2.         | Gujarat          | 31,982.80                                    |  |

| 2                         | 3   |
|---------------------------|---|
| Kerala                    | 28,588.159  |
| Arunachal Pradesh         | 13,419.290  |
| Karnataka                 | 14,848.830  |
| Andaman & Nicobar Islands | 1,367.000   |
| Orissa                    | 29.940  |
| Tripura                   | 27.400  |
| Total:                    | 3,65,669.111  |
|                           | Kerala Arunachal Pradesh Karnataka Andaman & Nicobar Islands Orissa Tripura |

# Status of conversion of forest villages into revenue villages

| SI.<br>No. | Name of State  | No. of forest villages converted | Area (in hectare) |
|------------|----------------|----------------------------------|-------------------|
| 1.         | Madhya Pradesh | 311                              | 29,949.783        |
| 2.         | Maharashtra    | 73                               | 4,073.950         |
|            | Total:         | 384                              | 34,023.733        |

## Statement-II

# Status of Eviction of Encroachments of Forests Land (As on 31.03.2004)

| SI.<br>No. | Name of State     | Encroachments evicted from forest lands since May 2002 (in hectare) |
|------------|-------------------|---|
| 1.         | Andhra Pradesh    | 0.000   |
| 2.         | Assam             | 71,740.000  |
| 3.         | Arunachal Pradesh | 150.190   |
| 4.         | A & N Island      | 2,580.400   |
| 5.         | Bihar             | 602.313   |
| 6.         | Chandigarh        | 0.000   |
| 7.         | Chhattisgarh      | 0.000   |
| 8.         | Delhi             | 0.000   |

| 1           | 2                    | 3            |
|-------------|----------------------|--------------|
| 9.          | Daman & Diu          | 0.000        |
| 10.         | Dadar & Nagar Haveli | 0.000        |
| 11.         | Gujarat              | 14,416.860   |
| 12.         | Goa                  | 0.000        |
| 13.         | Haryana ·            | 873.840      |
| 14.         | Himachal Pradesh     | 84.124       |
| 15.         | J&K                  | 1,806.000    |
| 16.         | Jharkhand            | 1,739.390    |
| <b>17</b> . | Karnataka            | 19,948.000   |
| 18.         | Kerala               | 2,183.000    |
| 19.         | Lakshdweep           | 0.000        |
| 20.         | Maharashtra          | 13,557.660   |
| 21.         | Manipur              | 2.750        |
| <b>22</b> . | Meghalaya            | 0.000        |
| 23.         | Madhya Pradesh       | 8,071.640    |
| <b>24</b> . | Mizoram              | 0.000        |
| <b>25</b> . | Nagaland             | 0.000        |
| 26.         | Orissa               | 2,463.434    |
| <b>27</b> . | Punjab               | 420.767      |
| 28.         | Pondicherry          | 0.000        |
| 29.         | Rajasthan            | 8,360.412    |
| 30.         | Sikkim               | 50.450       |
| 31.         | Tamil Nadu           | 1,698.284    |
| <b>32</b> . | Tripura              | 0.000        |
| 33.         | Uttaranchal          | 280.800      |
| 34.         | Uttar Pradesh        | 361.900      |
| 35.         | West Bengal          | 1,007.896    |
|             | Total:               | 1,52,400.110 |